

उत्तर प्रदेश में अनुसूचित जातियों के लिये
मकान

१७८८ { श्री सरजू पाण्डेय :
श्री ज० ब० सिंह :

क्या गृह-कार्य मंत्री यह बताने की कृपा
करेंगे कि :

(क) उत्तर प्रदेश के बाढ़ क्षेत्रों में
१९६१-६२ में अनुसूचित जातियों के लिये
कितने मकान बनाने का विचार है ;

(ख) ये मकान कहां-कहां बनाये
जायेंगे ; और

(ग) इन मकानों में कितने परिवार
बसाये जायेंगे ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री
दातार) : (क) से (ग) राज्य सरकार
से सूचना इकट्ठी की जा रही है। जैसे ही
सूचना प्राप्त हो जायेगी, एक विवरण-पत्र
सभा-पटल पर रख दिया जायेगा।

Aid to Librarians in Andhra Pradesh

1789. Shri E. Madhusudan Rao:
Will the Minister of Education be
pleased to state:

(a) the total aid given to the
different libraries in Andhra Pradesh
(with names, if possible) during the
year 1961-62;

(b) whether books were also donat-
ed to any of them; and

(c) if so, the details thereof?

The Minister of Education (Dr.
K. L. Shrimali): (a) No financial aid
was given direct to libraries in the
State. The State Plan, however,
includes schemes for development of
libraries. It is not possible to indi-
cate the Central on these schemes
as Central assistance is not allocated
scheme-wise.

(b) and (c). 250 copies each of 28
Hindi books were supplied free of
cost to the Government of Andhra

Pradesh for distribution among school
libraries under the scheme of Presen-
tation of Free Gifts of Hindi Books.

Monuments at Nagarjuna Sagar Project

1790. Shri E. Madhusudan Rao: Will
the Minister of Scientific Research
and Cultural Affairs be pleased to
state:

(a) whether all the monuments
found at Nagarjuna Sagar Project site
have been housed properly;

(b) if so, the total expenditure
incurred thereon;

(c) whether any of the monuments
have been brought to New Delhi to
be housed in the new museum at
Rajpath; and

(d) if so, the details thereof?

The Deputy Minister in the Minis-
try of Scientific Research and Cul-
tural Affairs (Dr. M. M. Das): (a) The
monuments at Nagarjunakonda select-
ed by an expert committee have been
reconstructed at suitable places on
the hill-top. Large and small scale
models of many others have also been
prepared.

(b) Rs. 3,72,743.

(c) No, Sir.

(d) Does not arise.

Cement Factory at Sambalpur, Orissa

1791. Shri Ulaka: Will the Minister
of Steel and Heavy Industries be
pleased to state:

(a) whether Government have
received any detailed scheme from the
Orissa Government to set up a Cement
Manufacturing Factory in Sambalpur
district;

(b) if so, the amount sanctioned;

(c) whether Government have
received any report on the progress
of the cement factory; and

(d) the date by which the factory
will begin to function?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) to (d). An application under the Industries (Development & Regulation) Act, 1951 was received from the Government of Orissa for grant of licence for setting up a new industrial undertaking in Sambalpur district of Orissa for the manufacture of portland cement. The project would be undertaken by the Government of Orissa. The proposed scheme has been approved by the Government of India. Since the scheme was approved only recently, it is too early to expect any progress report. It is expected that the new factory would commence production during 1965-66.

Properties of Rulers of Indian States

1792. Shri S. N. Chaturvedi: Will the Minister of Home Affairs be pleased to state:

(a) whether the rulers of former Indian States are entitled to dispose of their ancestral properties without the consent of their heirs;

(b) whether any representations have been received by Government from their family members for safeguarding their interests; and

(c) if so, what action has been taken thereon?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) The Government of India have no intention of interfering with the power of disposal which a Ruler possesses over his private property. It is accordingly for each Ruler to decide whether it would be in order for him to dispose of any of the items of his property by sale or otherwise.

(b) Not recently.

(c) Does not arise.

Scheduled Caste and Scheduled Tribe Students sent Abroad

1793. Shri Ulaka: Will the Minister of Education be pleased to state:

(a) the number of students belonging to Scheduled Castes and Scheduled

Tribes so far sent abroad since March, 1957 for technical education; .

(b) the names of countries to which they were sent;

(c) the number of such students who have so far completed their technical education; and

(d) the number of those students who belong to Orissa?

The Minister of Education (Dr. K. L. Shrimali): (a) Under the Government of India Overseas Scholarships Scheme for Scheduled Castes, Scheduled Tribes and Other Backward Classes, seven Scheduled Caste and six Scheduled Tribe candidates have been sent abroad for technical education since March, 1957.

(b) U. K., U.S.A. and West Germany.

(c) Four Scheduled Caste and two Scheduled Tribe candidates.

(d) Nil.

National Discipline Scheme

1794. Shri Ulaka: Will the Minister of Education be pleased to state:

(a) whether there is any proposal of Government to start training centres in various States under the National Discipline Scheme;

(b) if so, the details thereof;

(c) the amount spent on the delegates who took part in the recently held seminar on National Discipline Scheme; and

(d) the number of delegates from Orissa who took part in the seminar?

The Minister of Education (Dr. K. L. Shrimali): (a) No, Sir.

(b) Does not arise.

(c) Rs. 2,670/-.

(d) Nil.